NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

24. MA 135/2015 MA 433/2018 Contempt Petition/3/2024 in C.P. 32/2015

CORAM:

SHRI ANIL RAJ CHELLAN **SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.07.2024

NAME OF THE PARTIES:- **Suyash Traders Vs. Maneklal Enterprises Pvt Ltd and Ors**
IN THE MATTER OF
Suyash Traders
V/s
Maneklal Enterprises Pvt. Ltd.

Section: 425, 58, 59, 397-398 of Companies Act, 2013

ORDER

MA 135 of 2015

For the Applicant (VC) : Present but did not mark appearance

For the Respondent : Present but did not mark appearance

By consent of parties list this matter on **02.09.2024.**

MA 433 of 2018

For the Applicant (VC) : Present but did not mark appearance

For the Respondent : Present but did not mark appearance

By consent of parties list this matter on **02.09.2024.**

Contempt Petition 3 of 2024

For the Applicant (VC) : Adv. Shyam Kapadia

For the Respondent (VC) : CA, Ankit Pitti

By consent of parties list this matter on **02.09.2024.**

Sd/- **Sd/-**
ANIL RAJ CHELLAN **KULDIP KUMAR KAREER**
Member (Technical) **Member (Judicial)**
ANKIT